NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/210/2016

NAME OF THE PETITIONER(S)

: V. B. Subramaniam & 2 Others

NAME OF THE RESPONDENT(S)

: M/s Ambojini Property Developers Pvt Ltd & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G.SATHISHICUMAR

ORDER

Shri G.Sathishkumar, counsel for petitioner present. Counsel for respondent called but absent. No representation. Counsel for petitioner states that as per instructions of his client he withdraws the petition. Prayer granted. The CP is dismissed as withdrawn.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)